(ii) A statement (in English and Hindi) giving reasons lor not laying simultaneously Hindi version of the above document. [Placed in Liberary. *See* No. **LT**—537/71]

Re Election

PETITION REGARDING CONSTRUC-TION OF CEMENT FACTORY IN KUR-KUNTHA, GULBARGA DISTRICT, MYSORE

SHRI B. P. NAGARAJA MURTHY (Mysore) : Sir, I beg to present a petition of Shri Shankaraya Swami and two other inhabitants of village Kurkuntha, Gulbarga District, Mysore, praying for redressal of grievances regarding certain matters relating to the cement factory which is under construction in their village by the Cement Corporatian of India.

[THE VICE-CHAIRMAN, (SHRI AKBAR ALI KHAN) in the Chair]

REFERENCE TO EXORBITANT CHARGES BY AMERICAN PLANES FOR CARRYING REFUGEES

SHRI CHITTA BASU (West Bengal) : Sir, last Friday I mentioned something about the cost of transport of the refugees by American planes. And I also wanted that the honourable Minister should make a statement on the basis of that.

THE VICE-CHAIRMAN : (SHRI AKBAR ALI KHAN) : Yes, what do you say now ?

SHRI CHITTA BASU : Last Friday I mentioned something about the transport cost of the refugees now being taken from Agartala to Gauhati by American aircraft and I gave certain figures . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) ". But have you taken permission of the Chairman?

SHRI CHITTA BASU : Sir, now that the Minister is here, let him reply. I am only drawing his attention to this matter . . .

SHRI A. D. MANI (Madhya Pradesh) : Sir, let the Minister say something on it.

THE MINISTER OF LABOUR AND

REHABILITATION/ आप और पुनर्वास वंत्री (SHRI R. K. KHADILKAR) : Sir, I was not present when he made that statement. But he informed me about certain newspapers reports. I would like to give information about this matter to remove any misunderstanding which might have been caused.

SHRI CHITTA BASU : Misunderstanding has been caused.

SHRI R. K. KHADILKAR : The Government of India had made a request to the Governments of the United States and the USSR for help for air-lifting stores for the refugees from East Bengal in those areas in the eastern region of India where road communications are not very easy and also for airlifting refugees to relieve pressure in Tripura and around Calcutta. In response to this request the Government of the United States placed four CI30 planes of the US Air-Force and the Government of the USSR placed two TU104 Aeroflot planes at the disposal of the Government of India. These planes are now in operation in lifting stores from Gauhati to Agartala and refugees from Agartala to Gauhati and from Culcutta to Mana in Madhya Pradesh. The Soviet planes began their operations on 14th June and the US planes on the 17th June. The total expenditure on these operations can be worked out only after the operations are completed. Whatever figures have approached in the newspapers are not really correct because the planes are operating both ways. They are transporting supplies to those areas' and, on return, are shifting refugees. So the expenditure has to be worked out properly. (Interruption) AH imaginary figures are published in the newspapers. We have to work it out.

MOTION FOR ELECTION TO THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT AND PRO-GRAMME THEREOF

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/fafa और न्याय मंत्रालय में राज्य मंत्री ^{(SHRI}